

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).24191-24192/2008

(From the judgement and order dated 17/01/2008 in WP No. 3022/2008 & CMRA No. 47803/2008 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

BHAGWAN DAS & ORS. Petitioner(s)

VERSUS

STATE OF.U.P. & ORS. Respondent(s)

(With prayer for interim relief and office report)  
(FOR FINAL DISPOSAL)

WITH SLP(C) NO. 24193-24194 of 2008  
(With office report)

Date:01/02/2010 These Petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN  
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Petitioner(s) Mr. K.K. Rai, Sr. Adv.  
Mr. Anant K. Vatsya, Adv.  
Mr. Awanish Kumar, Adv.  
Ms. Garima Prashad, Adv.

For Respondent(s) Mr. Pramod Swarup, Sr. Adv.  
Ms. Vandana Mishra, Adv.  
Mr. C.P. Pandey, Adv.  
  
Mrs. Shobha Dikshit, Sr. Adv.  
Mr. Daleep Kumar Dhyani, Adv.  
Mr. Pradeep Misra, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Hearing concluded. Orders reserved.

( Ravi P. Verma )  
Court Master

( M.S. Negi )  
Court Master